

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28<sup>TH</sup> DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.190 OF 2020

PETITIONERS :

1. M/S. POOVATHUMKADAVU FARMERS SERVICE CO-OP,BANK LTD,  
NO 4686, PANAGAD P.O, THRISSUR-680665  
REPRESENTED BY ITS MANAGING DIRECTOR V. R. SHEEBA

2. PAZHAYANNUR FARMERS SERVICE CO-OPERATIVE BANK LTD NO.71  
PAZHAYANNUR P.O,THRISSUR 680587  
REPRESENTED BY ITS MANAGING DIRECTOR SREEDHARAN P

BY ADV. SRI..C. A. JOJO.

RESPONDENT/RESPONDENTS :

1. THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX ,  
KERALA REGION, MINISTRY OF FINANCE, GOVERNMENT OF INDIA  
CENTRAL REVENUE BUILDING, I.S PRESS ROAD, KOCHI-682018
2. THE COMMISSIONER OF INCOME TAX (TDS)  
C.R BUILDING, I.S PRESS ROAD, KOCHI-682018
3. THE INCOME TAX OFFICER(TDS)  
AYAKAR BHAVAN, SAKTHAN NAGAR,  
THRISSUR - PIN-680001
4. THE KERALA STATE CO-OPERATIVE BANK LTD,  
(ERSTWHILE PATHANAMTHITTA SERVICE CO-OPERTAIVE BANK) ,  
HEAD OFFICE, THRISSUR-680001
5. THE REGISTRAR OF CO-OPERATIVE SOCIETIES ,  
JAWAHAR SAHAKARANA BHAVAN,D.P.I JUNCTION , THYCAUD P.O  
THIRUVANATHAPURAM-695014

6. THE GENERAL MANAGER,  
KODUNGALLUR TOWN CO-OPERATIVE BANK LTD  
KODUNGALLUR P.O, THRISSUR, PIN-680664

BY SRI.P.VIJAYAKUMAR, ASG  
BY SRI.K.P.HARISH, GOVERNMENT PLEADER  
BY SRI.GILBERT CORREYA, SC  
BY SRI.JOSE JOSEPH, SC

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 28.04.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**BECHU KURIAN THOMAS, J.**

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**W.P.(C) TMP No.190 of 2020**  
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**Dated this the 28<sup>th</sup> day of April, 2020**

**ORDER**

The Assistant Solicitor General of India takes notice on behalf of respondents 1 to 3. The learned Government Pleader takes notice on behalf of the 5<sup>th</sup> respondent. Sri.Gilbert Correya, learned Standing Counsel takes notice on behalf of the 4<sup>th</sup> respondent. Petitioner shall take steps to serve notice by e-mail to the 6<sup>th</sup> respondent.

The recovery under Section 194N of the Income Tax Act as against the petitioners pursuant to Exts.P1 to P3 shall stand stayed for a period of three months from today.

Post the writ petition along with the connected matters on 27.5.2020.

**BECHU KURIAN THOMAS  
JUDGE**

vps

## APPENDIX

### PETITIONERS EXTS:

EXEXHIBIT-P1 -TRUE COPY OF THE NOTICE DATED 09.3.2020  
ISSUED BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 1<sup>ST</sup> PETITIONER

EXEXHIBIT-P2 -TRUE COPY OF THE NOTICE DATED 09.3.2020  
ISSUED BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 2<sup>ND</sup> PETITIONER

EXEXHIBIT-P3- TRUE COPY OF THE NOTICE DATED 29.02.2020  
ISSUED BY THE 6<sup>TH</sup> RESPONDENT BANK TO THE 1<sup>ST</sup> PETITIONER

